

ITEM NO.1503

COURT NO.8

**(REPORTABLE)**  
SECTION PIL-W**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS****SUO MOTO WRIT PETITION(CRIMINAL) No(s). 1/2019****IN RE ALARMING RISE IN THE NUMBER OF  
REPORTED CHILD RAPE INCIDENTS****Petitioner(s)****VERSUS****Respondent(s)****WITH****C.A. No. 7968/2019 (XVI)****Date : 15-05-2025 This petition was called on for pronouncement of  
judgment today.****For Petitioner(s) :****By Courts Motion, AOR****Mr. Abhaid Parikh , AOR****For Respondent(s) :****M/S. Plr Chambers And Co., AOR****Mr. Anil Shrivastav, AOR****Mr. Manish Kumar, AOR****Ms. Aswathi M.k., AOR****Mr. Vishal Prasad, AOR****Ms. Deepanwita Priyanka, AOR****Mr. Sanjay Kumar Visen, AOR****Mr. Vinod Sharma, AOR****Mr. Sunny Choudhary, AOR****Mr. Pukhrambam Ramesh Kumar, AOR****Mr. Anando Mukherjee, AOR****Mr. Pitambar Acharya, Advocate General****Mr. Shibashish Misra, AOR**

Mr. Milind Kumar, AOR  
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**Intervenor-in-person, AOR**  
**Mr. V. N. Raghupathy, AOR**  
**Mr. Sandeep Kumar Jha, AOR**  
**Mr. Kanhaiya Singhal, AOR**  
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**Mr. Ashok Mathur, AOR**  
**Mr. T. G. Narayanan Nair, AOR**

**Mr. Chirag M. Shroff, AOR**

**Mr. Manish Kumar, AOR**

**Ms. K. V. Bharathi Upadhyaya, AOR**

1. HON'BLE MS. JUSTICE BELA M. TRIVEDI has pronounced the reportable judgment of the Bench comprising HER LADYSHIP and HON'BLE MR. JUSTICE PRASANNA B. VARALE.
2. The Suo Moto proceedings are closed in terms of the signed reportable judgment.
3. Pending application(s), if any, shall stand closed.

**(NISHA KHULBEY)**  
**SENIOR PERSONAL ASSISTANT**

**(MAMTA RAWAT)**  
**COURT MASTER (NSH)**

**(Signed Reportable Judgment is placed on the file)**

**\*appearance slips not given**